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R.N.Pal-Vrs-UOI&Ors

HEARING Sl.No.3  
OA No. 621/11

**Order – dated 22<sup>nd</sup> April, 2014.**

CORAM  
THE HON'BLE MR.A.K.PATNAIK, MEMBER (JUDL.)  
THE HON'BLE MR.R.C.MISRA, MEMBER ADMN.)

.....  
By filing a Memo Mr.S.Barik, Learned Additional CGSC appearing for the Respondents has brought to the notice of this Tribunal that as the relief sought by the applicant in this OA has already granted to him this OA is liable to be dismissed. In view of the above, having heard Mr.D.K.Mohanty, Learned Counsel for the Applicant and Mr.S.Barik, Learned Additional CGSC appearing for the Respondents this OA stands disposed of as infructuous. No costs.

*neen*  
Member (Admn.)

*Alc*  
Member (Judicial)